

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

17.C.P.(IB)1528(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **06.09.2018**

NAME OF THE PARTIES: Suprabha Protective Products Pvt. Ltd.

v/s.

MalliKrjunForegings Pvt. Ltd.

SECTION 9 OF THE COMPANIES ACT, 2013

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**ORDER**

Both sides present. Counsel appearing on behalf of the petitioner submits that the matter is amicably settled between the parties and requests for withdrawal of this matter.

Accordingly, on the request made by the petitioner, the petition is dismissed as withdrawn.

SD/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)